GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA

UNSTARRED QUESTION NO. 1400

TO BE ANSWERED ON THURSDAY, THE 09.12.2021

Judicial appointments recommended by the Supreme Court Collegium

1400. SHRI MALLIKARJUN KHARGE:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

(a) the number of judicial appointments recommended by the Supreme Court Collegium toGovernment since 2017;

(b) number of appointments approved by Government;

(c) the number of vacancies across High Courts and Supreme Court currently;

(d) whether Government is aware that as per the Memorandum of Procedure and the SC'sorders in M/s. PLR Projects Pvt. Ltd. v. Mahanadi Coalfields Ltd. &Ors, Government mustapprove the recommendations of the Collegium within 3-4 weeks, if the Collegiumreiterates the recommendation; and

(e) if so, the number of recommendations for judicial appointments that have beenreiterated by the Collegium and still pending?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJIJU)

(a) to (c) : During the period 01.01.2017 to 06.12.2021, the Supreme Court Collegium (SCC) made 32 recommendations for appointment as Judges in the Supreme Court and all 32 were appointed. As regards High Courts, the SCC made 532 recommendations during the period 01.01.2017 to 06.12.2021 for appointment as Judges in the High Courts. However, 490recommendees were

appointed as Judges in the High Courts which includes appointment of Judges recommended by SCC prior to this period. As on 06.12.2021,there is 01 vacancy in the Supreme Court and 403 vacancies in the High Courts. At present, 159 proposals are at various stages of processing between the Government and the Supreme Court Collegium. As regards the remaining 244 vacancies, recommendations from High Court Collegiums are yet to be received.

(d) to (e) : Government is aware of the additional timeline laid down by the Supreme Court in its Order dated 20.04.2020 in M/s. PLR Projects Pvt. Ltd. v. Mahanadi Coalfields Ltd. & Ors for dealing with reiterated cases.Ason 06.12.2021, 23 cases reiterated by the Supreme Court Collegium are pending with the Government.

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